

OFFICE OF THE DISTRICT & SESSIONS JUDGE, TARN TARAN

ORDER

The Hon'ble High Court, vide its order bearing endst. No. 3372E.II/VII.B./3-E dated 11.02.2021 has accorded the sanction for continuation on 10 posts of Mali, 10 posts of Chowkidars and 20 posts of Sweepers on contract basis at the rates fixed by the Deputy Commissioner, Tarn Taran for the financial year 2021-2022. On receipt of the above order of the Hon'ble High Court, an advertisement was got published in the Newspaper "Daily Chardikala, Patiala" inviting tenders from the outsourcing agencies for the work of cleanliness, horticulture and security of the New Judicial Courts Complex, Tarn Taran. Vide this office order bearing No. 382/EB dated 19/02/2021, a Committee comprised of Sh. Bishan Saroop, Addl. District & Sessions Judge, Tarn Taran, as Head/Chairman, Sh. Parminder Singh Rai, Addl. District & Sessions Judge and Sh. Rajesh Ahluwalia, Chief Judicial Magistrate, Tarn Taran as Members was constituted for opening up the tenders and to submit its report. In compliance thereof, on 26.02.2021, at 2:30pm, as per schedule, the Committee opened up the tenders and submitted its report, vide which the Committee has recommended the name of Khalsa Enterprise, Shri Mukatsar Sahib for the above said work being suitable firm/agency. As such, in view of the recommendation of the Committee, the work of cleanliness, horticulture and security of the New Judicial Courts Complex, Tarn Taran is hereby allocated to above said agency namely Khalsa Enterprises, Shri Mukatsar Sahib. A contract in this regard be made with the above said firm w.e.f. 01.03.2021 till 28.02.2022 at the fixed rate i.e. Rs.376999/- (Dc Rate + including material cost) per month, subject to the terms and conditions, as mentioned in Annexure -A.

Handwritten Signature
District & Sessions Judge,
Tarn Taran.

Dated 26/2/21

Endst. No. 409/EB

Copy forwarded to:

1. Sh. Bishan Saroop, Addl. District & Sessions Judge, Tarn Taran.
2. Sh. Parminder Singh. Rai, Addl. District & Sessions Judge, Tarn Taran.
3. Sh. Rajesh Ahluwalia, Chief Judicial Magistrate, Tarn Taran.
4. Khalsa Enterprise, Shri Mukatsar Sahib.
5. Nazir of this office, for information and further necessary action.

Handwritten Signature
District & Sessions Judge,
Tarn Taran.